

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE GAJAPATI PAINTS PRIVATE LIMITED Date of Commencement of Liquidation: 18-03-2021; List of Stakeholders as on Date: 01-06-2021; Name of IP: Mr. Rasik Singhania; Last 5 digit of registration number: 10708

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1684701				NA
2	Liquidation costs incurred till date				76079				NA
3	Secured financial creditors	1	28618243	1	28618243				Annexure 3
4	Unsecured financial creditors	0	0	0	0				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	0	0	0	0				Annexure 6
7	Operational creditors (Government Dues)	1	424548	1	424548				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	3104342	3	2870841		233501		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				Annexure 9
Total		5	32147133	5	33674412	0	233501	0	